N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person at Aurangabad Bench that on **Thursday, 28th April 2022 :**

I

The Court presided over by the **Hon'ble Shri. Justice Mangesh S. Patil** will not be available for judicial work. Urgent mentioning and placing of matters, if any, may be allowed before the Court presided over by the **Hon'ble Shri. Justice Shrikant D. Kulkarni.**

II

The Court presided over by the **Hon'ble Shri. Justice Prithviraj K. Chavan** will not be available for judicial work. Urgent mentioning and placing of matters, if any, may be allowed before the Court presided over by the **Hon'ble Shri. Justice Shrikant D. Kulkarni.**

Dated this 26th day of April 2022

By Qrder,

]
High Court, Appellate Side]
Bombay]

Sd/-
(V. R. Kachare)
Registrar (Judl-I)